## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 45(ND)16 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2016

NAME OF THE COMPANY: Sh. Rishi Kumar Goel & Anr. V/s. M/s. Pee Cee Castings Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 397/398

REPRESENTATION S.NO.

1. Jeete vice Ento Advo cate Resister ? 2. Anisha Gupta Advo cate Perioter

## ORDER

Learned counsel for the parties are present. Learned counsel seek and are given 4 weeks time to enter into an amicable settlement.

List on 7.10.2016.

(R. Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

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